

**NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/01/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCA/10/2016



NAME OF THE PETITIONER(S) : Shri. M Palanisamy

NAME OF THE RESPONDENT(S) : K.V.P. Farms & Designs Private Limited & 3 Others

UNDER SECTION : 634A

S.No. NAME (IN CAPITAL)	DESIGNATION
SIGNATURE	

REPRESENTATION BY WHOM

1) K. R. ANANTHA SWAMY & G. V. MOHAN KUMAR	Counsel for Petitioner	
2) MOHEET RATHORE FOR CAPARNA DEVI	COUNSEL FOR RESPONDENTS	

ORDER

Shri G V Mohan Kumar, counsel for petitioner present. Shri Moheet Rathore, counsel for respondents present. Pleadings are complete. The matter is posted for final hearing. Put up on **24.01.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)